

No.G-20011/05/REBE/2021-B&A
Government of India
Department for Promotion of Industry and Internal Trade
Budget and Accounts Section

Subject: RE 2021-22 & BE 2022-23.

With reference to letter No. 2(15)-B(P&A)/2021 dt. 28th December, 2021 regarding Expenditure Ceiling for RE 2021-22 & BE 2022-23, in this connection scheme-wise RE 2021-22 & BE 2022-23 are proposed as given below:

Proposed RE 2021-22 & BE 2022-23

(Rs. In Crores)

S. No.	Name of Schemes	Actuals 2020-21	BE 2021-22	Proposed RE 2021-22	BE 2022-23 proposed by Div.	Proposed BE 2022-23	Add(+)/Red.(-) from Current year BE
	AS(AA)						
1	PL I for White Goods (Acs and LED Lights)	0.00	1.00	1.18	3.54	3.54	+2.54
2	NPC(Asst. to Autonomous)	20.33	21.29	1.53	18.06	15.06	-16.23
7	NPC(Project Based Support)	0.18	0.48	0.48	0.48	0.48	0.00
3	NCCBM (Asst. to Autonomous)	9.00	9.20	9.20	13.00	12.00	+2.80
4	NCCBM (Project Based Support)	4.50	4.35	4.35	6.00	5.50	+1.15
5	DCCI	2.27	2.80	3.50	4.00	4.00	+0.70
6	DCPPAI	9.35	8.55	8.55	9.10	9.10	+0.15
7	CPPRI	0.92	1.89	1.04	8.80	8.80	+2.10
8	UNIDO	7.31	8.59	8.39	14.87	14.87	+0.61
9	APO	9.87	10.00	10.00	10.00	10.00	0.00

S. No.	Name of Schemes	Actuals 2020-21	BE 2021-22	Proposed RE 2021-22	BE 2022-23 proposed by Div.	Proposed BE 2022-23	Add(+)/ Red.(-) from Current year BE
	AS (SD)						
10	SIP	85.37	90.49	181.00	189.00	189.00	+84.51
11	IIUS	24.08	13.00	5.59	5.08	5.08	-7.92
12	PESO	57.00	60.77	60.67	68.57	66.16	+5.39
13	Survey of Boiler	0.00	0.45	0.15	0.55	0.25	-0.20
	AS (RST)						
14	ILDIP	153.10	150.00	200.00	323.00	208.00	+58.00
15	Salt	26.68	31.62	30.92	32.00	31.58	-0.04
	JS (MKN)						
16	Ease of Doing Business	7.87	10.00	9.90	13.00	12.00	+2.00
	JS (RR)						
17	GST	2716.00	2507.92	3807.92	4075.76	3601.95	+1492.08
18	NICDIT	2600.00	2000.00	1107.29	2400.00	1500.00	0.00
19	ECC-Dwarka	347.41	245.58	245.58	0.00	0.00	-245.58
20	NEIIPP-2007	200.00	150.00	150.00	20.00	20.00	-130.00
21	NEIDS- 2017	15.00	30.00	30.00	195.00	150.00	+120.00
22	TSS	385.00	350.00	382.94	302.00	300.00	-50.00
23	Package for Special Category States for J&K, Himachal Pradesh & Uttarakhand	44.96	20.00	30.00	29.50	29.50	+9.50
24	IDS for UT of J & K and UT of Ladakh 2017	0.00	100.00	50.00	110.00	110.00	-50.00
25	IDScheme for the States of HP & Uttarakhand, 2017	0.00	100.00	100.00	210.00	31.90	-99.94
26	IDS for UT of J&K	0.00	104.50	1.82	290.50	150.00	-4.50
	JS (SS)						
27	Fund of Funds	429.99	830.00	1330.00	1000.00	1000.00	-330.00

S. No.	Name of Schemes	Actuals 2020-21	BE 2021-22	Proposed RE 2021-22	BE 2022-23 proposed by Div.	Proposed BE 2022-23	Add(+)/Red.(-) from Current year BE
28	Credit Guarantee Fund	0.00	300.00	0.00	0.00	0.00	-300.00
29	Startup India Seed Fund Scheme (SISES)	0.00	126.00	100.00	346.50	283.50	-26.00
30	Startup India	15.23	20.83	30.12	50.00	50.00	+9.04
31	CGPDTM	181.60	193.76	196.43	216.97	207.95	+14.19
32	IDCGPDTM	19.95	10.00	10.00	16.50	16.50	+6.50
33	Copyright Office	2.03	2.71	0.67	0.00	0.00	-2.71
34	IPAB	6.58	10.11	0.37	0.00	0.00	-10.11
35	IPR Policy Management	3.70	9.45	6.34	9.61	7.28	-2.17
36	WIPO	0.75	0.80	0.80	0.80	0.80	0.00
	JS (RKS)						
37	Establishment (DPIIT)	77.01	84.11	104.79	97.82	96.55	+12.44
38	NID	66.04	126.45	117.38	168.00	154.69	+15.54
39	Tariff Commission	6.34	6.95	6.95	8.09	7.92	+0.97
	CCA(RKS)						
40	Establishment (CCA)	6.05	7.29	7.79	8.70	8.50	+1.21
	EA (SSD)						
41	Price and Production Statistics	10.33	12.70	19.46	16.23	16.23	+3.53
42	Establishment (EA)	7.33	8.60	8.90	9.42	9.31	+0.71
	Grand Total	7559.13	7782.24	8382.00	10300.45	8348.00	565.76

00.090	Secretariat		
35	Department for Promotion of Industry and Internal Trade		
35.02	Secretariat Establishment		
35.02.11	Domestic Travel Expenses	2200	Saving is due to less domestic tours conducted.
35.02.12	Foreign Travel Expenses	2000	Saving is due to less foreign tours conducted.
3475	Other General Economic Services		
00.102	Regulation of Patents Designs and Trade marks		
11	Intellectual Property		
11.01	Controller General of Patents Designs and Trade Marks		
11.01.13	Office Expenses	9000	Saving is due to less proposals received.
11.01.16	Publication	250	Saving is due to less proposals received.
11.01.28	Professional services	4500	Saving is due to less hiring of professionals.
11.05	Intellectual Property Appellate Board		Saving is due to closure of the scheme w.e.f 04-04-2021.
11.05.06	Medical Treatment	3200	
11.05.11	Domestic Travel Expenses	8200	
11.05.16	Publication	1200	
	Total	284400	
	TO (Revenue Section)		
2852	Industries (MH)		Excess is due to meet the requirement of Partner agencies namely invest India, Indian Missions abroad and industry allocations.
80	General		
80.800	Other Expenditure		
40	Make in India		
40.01	Scheme for Investment Promotion		
40.01.28	Professional Services	284400	
	Total	284400	

Amount – Rupees Twenty Eight Crore Forty Four Lac only.

This issues with the approval of Secretary (Expenditure) Vide I.D Note No. 02(01)/2021-E.IIA (2574141) dated 30.03.2022.


(Sundeep Hira)
AAO (B&A)

Copy to:-

1. Pr. AO (Compilation)
2. Sr.AO, DPIIT
3. Fin-II, DPIIT
4. GA section
5. Patent Section
6. IPR-I section
7. Boiler section
8. IC section
9. Explosive section
10. Special Package section
11. Investment Promotion section
12. PAO, DPIIT
13. The Under Secretary, Budget Division, Deptt. Of Economic Affairs, Ministry of Finance, Room No.237, North Block, New Delhi.
14. Principal Director of Audit, Economic and Service Ministries, AGCR Bldg., New Delhi.110002.
15. Controller General of Accounts, Appropriation Accounts Group, MahalekhaNiyantarakBhawan , Ministry of Finance, Block-E, INA colony New Delhi- 110023

F.No.G-23011/02/2021-B&A/2036-43
Government of India
Ministry of Commerce & Industry
Department for Promotion of Industry and Internal Trade
(Budget & Accounts Section)

Udyog Bhawan,
New Delhi 21st March, 2022

The Principal Accounts Office
Ministry of Commerce and Industry,
Department of Industrial Policy and Promotion
Udyog Bhawan, New Delhi.

Subject: Re-appropriation of funds for the year 2021-22 in respect of Demand No 11- Ministry of Commerce and Industry, Department for Promotion of Industry and Internal Trade (Order No. 38).


The undersigned is directed to convey the sanction of the President to the following re-appropriation of funds in Demand No. 11-Ministry of Commerce and Industry, **Department for Promotion of Industry and Internal Trade** for the year 2021-22.
Grant No. 11-Department for Promotion of Industry and Internal Trade

(Rs. in thousands)

Numeric Code	Description	Amount	Reasons
FROM(Revenue)			
3475	Other General Economic Services		Saving is due to less proposals received.
00.102	Regulation of Patents Designs and Trade marks		
11	Intellectual Property		
11.01	Controller General of Patents Designs and Trade Marks		
11.01.50	Other Charges	500	
	Total	500	
TO(Revenue)			
3475	Other General Economic Services		Excess is due to increase in Manpower and their dependents.
00.102	Regulation of Patents Designs and Trade marks		
11	Intellectual Property		
11.01	Controller General of Patents Designs and Trade Marks		
11.01.06	Medical Treatment	500	
	Total	500	

Amount- Rupees Five lac only.

This issues with the approval of Secretary (DPIIT) File No. G-23/1/2022-B&A (E-60204) dated 17th March, 2022.


Sundeep Hira
AAO (B&A)

forwarded to:-

1. Pr. AO (Compilation)
2. Sr.AO, DPIIT
3. Fin-II, DPIIT
4. Patent section
5. PAO, DPIIT
6. The Under Secretary, Budget Division, Deptt. Of Economic Affairs, Ministry of Finance, Room No. 237 , North Block, New Delhi.
7. Principal Director Of Audit, Economic and Services Ministries, AGCR Bldg, New Delhi, 110002.
8. Controller General of Accounts, Appropriation Accounts Group, Mahalekha Niyantarak Bhawan, Ministry of Finance, Block-E, INA colony New Delhi- 110023.